NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

COMPANY APPLICATION NO.

VI IM I BIOLITION IVO.

PETITION NUMBER

: TCP/101/2016

NAME OF THE PETITIONER(S)

: Vis-Ram Financial Services Private Limited

NAME OF THE RESPONDENT(S)

: Metafilms (India) Limited & 33 others

UNDER SECTION

: 111, 111A, 235(2), 397/398

S.No.	Name (in Capital) R	epresented by	Signature
,	VISILAM FINANCIAL SEZUICES (Y) UT Pettioner	Adv.on/Leard	
2.	CUSTODIAL SERVICE (INDIA) PLDO R3L	PRAKASH GOKUMET	
2	V. Hari kumor	carel for	VI ASB

3. V. Hari kumor for lyes & Thomas Caril for ORDER 1-31 & 33

Counsel for both the parties present. Time of the court is over. Matter is adjourned. At the request of the Petitioner further arguments will be heard on 21.09.2017.

S. virogerdea.

(S.VIJAYARAGHAVAN)

MEMBER (TECHNICAL)

(CH.MOHD.SHARIEF TARIQ)

MEMBER (JUDICIAL)